

## Insolvency and Bankruptcy Board of India

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21<sup>st</sup> February, 2023

### Press Release

#### **Second International Research Conference on Insolvency and Bankruptcy being organized by Insolvency and Bankruptcy Board of India in association with IIM Bangalore from 23<sup>rd</sup> February- 25<sup>th</sup> February 2023.**

The Insolvency and Bankruptcy Board of India (IBBI) in collaboration with the Indian Institute of management, Bangalore (IIMB) is organizing the second International Research Conference on Insolvency and Bankruptcy. The conference is supported by the Centre for Capital Market and Risk Management, IIMB, co-sponsored by British High Commission, New Delhi, National E- Governance Services Limited, Small Industries Development Bank of India, Union Bank of India, Bank of Maharashtra and co-supported by Insolvency Law Academy. The three-day research conference is being held from 23<sup>rd</sup> February (Thursday) - 25<sup>th</sup> February 2023 (Saturday) at the IIMB campus at Bengaluru, Karnataka.

2. The conference will be inaugurated by Hon'ble Shri Ramalingam Sudhakar, President NCLT. The Special Addresses will be delivered by Hon'ble Justice Kannan Ramesh, Judge, Appellate Division, Supreme Court of Singapore and Judge, Singapore International Commercial Court; Mr. Alex Ellis, Hon'ble British High Commissioner; Dr. Manoj Govil, Secretary, Ministry of Corporate Affairs; Mr. Ravi Mital, Chairperson, IBBI; and Prof. Chetan Subramanian, Dean-Faculty, IIMB.
3. The three-day conference is open to professionals from all disciplines interested and involved in insolvency and bankruptcy processes and its multi-disciplinary aspects. This conference aims to act as a forum for academic researchers, professionals, financial creditors and policy makers to discuss impending issues on making the IBC more effective as an institutional mechanism.
4. The conference will offer a unique opportunity to listen to thought leaders and policy makers in the three panel discussions planned in addition to around 40 research paper presentations. There will be panel discussions on '*Insolvency Resolutions: A Special Case for MSMEs*', '*Next-Generation Reforms in Insolvency*' and '*IBC – Perspectives of Key Stakeholders*'. These panel discussions will offer thought leadership of the leading luminaries from Government, Industry, Legal practitioners and Academicians to assess and understand the present while setting course for the future for the insolvency regime in India.
5. During the conference, around 40 professionals and scholars of economics, law, finance,

banking academia, and management will present their take on various topics in the insolvency domain. International experience in insolvency will also be discussed through the work from international scholars from countries like Australia and England.

6. The conference will feature expert guest speakers dealing with restructuring and insolvency and academics with research in the field of corporate distress and insolvency. The conference also includes a workshop on data driven insolvency research aiming to provide participants useful insights in the areas of research, extensive exposure to data currently available for such research and future developments.
7. We encourage one and all to come and benefit from the knowledge sharing exercise. Details may be seen at the website of IBBI <https://ibbi.gov.in/2nd-International-Research-Conference-IT/index.php> and IIM, Bangalore <https://www.iimb.ac.in/ccmrm/ibc2023/>

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